

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 136(ND)13
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY: M/s. Santosh Kumar Bagla V/s. M/s. Anghalia Housing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. Viveender Ganda;	Sr. Adv.	} For the Respondents	Mohit.
2.	Mr. Mohit Oommen;	Adv.		

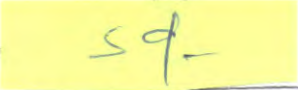
1.	Mr. Gaurav Mitra, Adv	} For the Petitioner	PP
2.	Ms. Rashmita Roy Chowdhury		

Order

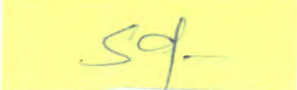
Mr. Gaurav Mitra, Advocate for the Petitioner, Mr. Mohit Oommen, Advocate for the Respondent no. 1 and 5.

None is present for the other respondents. Respondent 2,3 and 4 have neither filed their reply nor are they represented in the court. As none is present on their behalf they proceeded ex parte.

The CP was listed for final argument today. Learned counsel of the petitioner is unable to address the same and prays for an adjournment. At his request adjourned to 18th July 2017 subject to payment of Rs. 10,000 as cost to the Prime Minister Relief Fund.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]